

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:693

ANSWERED ON:27.02.2015

REGISTRATION FOR EXPORT OF COTTON / COTTON YARN

Charitra Shri Ram

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government has removed/proposes to remove the mandatory registration for export of cotton and cotton yarn and brought them under the free list;

(b) if so, the details thereof; and

(c) the likely impact of such move to reduce transaction cost for the exporters of cotton yarn?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

a)& b): The requirement of registration for contract for export of cotton has been removed vide Notification No. 102 (RE-2013)/2009-14 dated 08.12.2014. Similarly, the requirement of registration of contract for export of cotton yarn has also been removed vide Notification No. 103 (RE-2013)/2009-14 dated 08.12.2014.

c): The removal of requirement of registration of contract for export of cotton and cotton yarn will result in reduction of time and cost to the exporters.